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Date: 20/6/94 [Per H.S. Deshpande V.C.]

Applicant present.

Applicant states that he does not wish to press this application because he wanted^s to file a within application raising several ~~new~~ grounds which are not mentioned in the present application.

The application is allowed to be withdrawn with liberty to the applicant to file a fresh application.

O. A. disposed of:

M/R Kolhatkar
(H.R. Kolhatkar)
H (A)

(H.S. Deshpande)
V.C.

Adjudgement disposed of
20/6/94
04
8/87